

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 29 OF 2020

Mulakh Khajan Tenants Association
& Ors.

..... Petitioner

V e r s u s

State of Goa

..... Respondents

Mr. Nigel Da Costa Frias, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. Deep Shirodkar, Additional Government Advocate for the Respondent no.1.

Mr. D. Lawande and Mr. P. Dangui, Advocates for the Respondent no.5.

Mr. A. D. Bhohe, Advocate for the Respondent no.11.

**Coram :- DAMA SESHADRI NAIDU &
M. S. JAWALKAR, JJ.**

Date : 23rd June, 2020

P.C.

Both the Government and the Pollution Control Board seek further time to file a report of inspection, besides their reply before the Court. The learned Advocate General informs us that the authorities concerned have already conducted three inspections and, inevitably, it will take a little more time for them to place the material before this Court.

2. Post the matter on 30.06.2020.

M. S. JAWALKAR
arp/*

DAMA SESHADRI NAIDU, J.